HARYANA VIDHAN SABHA

Starred Question

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the $10^{\rm th}$ September, 2013.

Incidents of acid Attack on Women

- *1735. SH. KRISHAN LAL PANWAR, M.L.A.: Will the Chief Minister be pleased to state:
 - a) whether it is a fact that the incidents of acid attacks have taken place in the state during the period from 1.4.2005 to 31-7-2013;
 - b) if so, whether any policy has been framed by the Government to deal with the rising incidents of acid attack on women togetherwith the date on which the said policy has been implemented;
 - c) whether acid has been categorized as poision and whether the provision has been made for issuing license for the sale of acid; if so, the details thereof;
 - d) whether any criteria has also been laid down to identify the purchaser of acid; if so, the details thereof; and
 - e) the district wise details of the total acid attacks on women in the State so far togetherwith the action taken in this regard?

Chandigarh: The 29th August, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha